LOK SABHA DEBATES

Acc. No. 25398

(Part II—Proceedings other than Questions and Answers)

7387

LOK SABHA Friday, 14th May, 1954

The Lok Sabha met at a Quarter Past Eight of the Clock.

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS
(See Part I)

9.24 а.м.

PAPERS LAID ON THE TABLE
MEMORANDA FROM MEMBERS ON DE-

MEMORANDA FROM MEMBERS ON DE-MANDS FOR GRANTS (RAILWAYS) FOR 1954-55

The Deputy Minister of Railways and Transport (Shri Alagesan): I beg to lay on the Table a copy each of certain further statements containing replies to certain memoranda received from members in connection with Demands for Grants (Railways) for 1954-55. [Placed in Library. See No. S-169/54.]

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

PRESENTATION OF PETITION

श्री एम० एल० द्विबेदी (जिला हमी? पुर): किमिनल प्रोसीड्योर कोड अमेंडमेंट बिल, १९५४ पर एक प्रार्थना पत्र में सदन के सम्मुख प्रस्तुत करता हूं।
193 P.S.D.

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CORRECTION OF ANSWER TO SUP-PLEMENTARY QUESTION TO STAR-RED QUESTION NO. 606.

The Parliamentary Secretary to the Minister of Education (Dr M. M. Das): While replying to a supplementary put by Seth Govind Das on 4th December, 1953, it was stated as follows:

"Finally, we asked the Dakshina Bharat Hindi Prachar Sabha which has long experience and has been working for years to prepare a scheme for propagation of Hindi and agreed to grant money at once. The Sabha sent the scheme and it was accepted."

The correct position is that the Akhil Bhartiya Hindi Parishd was asked to prepare a scheme, and the said Parishad submitted a scheme to the Government. This scheme was accepted and a grant has been given for the purpose of implementation. It may be mentioned that Mr. M. Satyanarayana, M. P. happens to be the Secretary of both these organisations.

DESIGNATION OF HOUSE OF THE PEOPLE AND PARLIAMENT SECRETARIAT IN HINDI AND ENGLISH

अध्यक्ष महोदय: माननीय सदस्यों को विदित हैं कि अंग्रेजी भाषा में "लोक सभा" को "हाउस आफ दी पीपुल" कहते हैं। और हिन्दी को राज भाषा के पद पर आसीन करने की दिशा में एक कदम आगे बढ़ाने के विचार से, और सदन के नेता की सहमति से, मैंने यह निश्चय किया है कि इस सदन को सरकारी